

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1515
ANSWERED ON 15TH DECEMBER, 2022**

CONVERSION OF SHs INTO NHs

1515. SHRIMATI VEENA DEVI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the details of proposals received by the Government from the State Government of Bihar for conversion of State Highway (SH) during the last three years and the current year;

(b) the details of proposals which are approved and those which are under consideration; and

(c) the time frame set for completion of the pending proposals and projects?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (c) Ministry receives several requests for declaration of State roads as National Highways from different States/UTs including the State of Bihar. Ministry declares some of them as National Highways depending on requirements of connectivity, inter-se-priority and availability of funds. The policy for declaration of new NHs is under preparation in Government of India. State Government of Bihar has sent one proposal for declaration of Arrah-Khaira-Sahar-Arwal (State Highway-81) as new National Highway in Bihar. All proposals for declaration of new NHs including the said road will be considered accordingly after finalisation of the said policy.
